

Central Administrative Tribunal
Principal Bench

(2)

O.A. No. 56 of 1999

New Delhi, dated this the 7th January, 1999

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Shri Virendra Prasad,
S/o Shri Ram Sunder Lal,
R/o M-14, Greater Kailash-II,
New Delhi. Applicant

(Applicant in person)

Versus

1. The Secretary to the Govt. of India,
Ministry of Labour,
Shram Shakti Bhawan,
New Delhi-110001.
2. Central Board of Trustees,
Employees Provident Fund,
Shram Shakti Bhawan,
New Delhi-110001.
3. Central Provident Fund Commissioner,
Bhavishya Nidhi Bhawan,
14, Bhikaji Cama Place,
New Delhi-66. Respondents

O R D E R (Oral)

By Hon'ble Mr. S.R. Adige, Vice Chairman (A)

Applicant prays for permission to withdraw the O.A. and file a fresh O.A. to incorporate certain additional information which he seeks to bring on record. The O.A. is dismissed as withdrawn, with permission granted as prayed for.

Adige
(S.R. Adige)
Vice Chairman (A)

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